

1	2	3	4	5	6	7
19.	Nagaland	24282	24196	1063.601	1059.834	86
20.	Odisha	55073	45976	133.313	111.292	9097
21.	Punjab	79446	72063	287.671	260.937	7383
22.	Rajasthan	84059	76454	122.890	111.772	7605
23.	Sikkim	5441	3939	878.998	636.349	1502
24.	Tamil Nadu	112363	95745	164.603	140.259	16618
25.	Tripura	41608	36296	1135.590	990.611	5312
26.	Uttar Pradesh	368618	173341	181.250	85.232	195277
27.	Uttarakhand	20003	15646	200.351	156.711	4357
28.	West Bengal	77047	55159	84.238	60.307	21888
29.	A and N Islands	4424	3647	994.157	819.551	777
30.	Chandigarh	7873	7308	678.122	629.457	565
31.	D and N Haveli	325	280	110.922	95.563	45
32.	Daman and Diu	351	257	169.565	124.155	94
33.	Delhi	81468	75169	427.721	394.650	6299
34.	Lakshadweep	349	296	471.622	400.000	53
35.	Puducherry	3952	2637	346.363	231.113	1315
ALL INDIA		2124596	1585117	176.187	131.450	539479

**Cases handed over to NIA**

1486. DR. R. LAKSHMANAN : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the details of the cases handed over to National Investigation Agency (NIA) since its inception till date;

(b) whether it is a fact that inadequate personnel in NIA hampers the investigation process and final and logical conclusion of cases, which are of utmost national importance;

(c) if so, the details thereof; and

(d) if not, the status of the cases handed over to NIA as on date?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI R.P.N. SINGH) : (a) and (d) As per information made available by the National Investigation Agency (NIA), the Agency has been handed over 76 cases since its inception, the details and upto date status of these cases is given in the Statement (*See below*).

(b) and (c) The adequacy of personnel in NIA is reviewed from time to time and appropriate decisions are taken by Government to meet the requirements of workload.

**Statement***National Investigation Agency cases*

Sl.No.	State	Case No and Date of Registration	Identity of the Case and section of Law	State FIR No. and date	Persons Arrested	Present Status
1	2	3	4	5	6	7
1.	Assam	RC-01/2009/NIA/DLI dated 05/06/2009	DHD(J) Case Guwahati	FIR No. 170/2009, PS-Bashishtha (Assam) dated 01/04/2009	15	The case has been charge sheeted on 17/11/2009 against 14 accused persons. A supplementary charge sheet has been filed on 09/02/2011 against 01 more accused. <b>Trial is inprogress.</b>
2.	Assam	RC-02/2009/NIA/DLI dated 05/06/2009	DHD(J) Case NC Hills	FIR No. 03/2009, PS-Diyungmukh (Assam) dated 12/02/2009	17	The case has been charge sheeted on 19/10/2010 against 16 accused persons. <b>Trial is in progress.</b>

1	2	3	4	5	6	7
3.	Maharashtra	RC-03/2009/NIA/DLI D/R. 05/06/2009	FICN (Terror Funding) case Mumbai	FIR No. 07/2009, PS- ATS, Mumai, Maharashtra dated 14/05/2009	6	The case has been charge sheeted on 05/11/2009 against 07 accused persons. A supplementary charge sheet has been filed on 27/06/2011 against the same set of 07 accused persons. <b>Trial is in progress.</b>
4.	Delhi	RC-04/2009/NIA/DLI D/R 11/11/2009	Case Against David Coleman Headley and others	N/A	-	The case has been charge sheeted on 24/12/2011 against 09 accused persons. <b>The case is under further investigation.</b>
5.	Kerala	RC-05/2009/NIA/DLI D/R 08/12/2009	Kozhikode Moffusil Bus Stand Bomb Blast Case	FIR No. 80/86, Kasaba PS, Kozhikode, Kerala, dated 03-03-2006, CBCID case No. 183/CR/ 2006 dated 13/06/2009	5	The accused persons A1 and A4 were found guilty and were convicted by the trial Court. Two accused persons A3 and A9 were found not guilty and acquitted. Appeal against the order of

6.	Kerala	RC-06/2009/NIA/DLI D/R 08/12/2009	Kozhikode KSRTC Bus Stand Bomb Blast Case	FIR No. 81/86, Nadakkavu PS, Kozhikode, Kerala, dated 03-03-2006 CBCID case No. 184/CR/2006 dated 13/06/2009	5	acquittal of the trial court has been filed before the Hon'ble High Court of Kerala
						The accused persons A1 and A4 were found guilty and were convicted by the trial Court. Two accused persons A3 and A9 were found not guilty and acquitted. Appeal against the order of acquittal of the trial court has been filed before the Hon'ble High Court of Kerala. <b>(Case 05 and 06/2009 clubbed together)</b>
7.	Goa	RC-07/2009/NIA/DLI D/R 11/12/09	Bomb Blast at Margao, Goa	FIR No. 338/2009 of Margao Town PS, Goa dated 16/10/2009	6	The case has been charge sheeted on 17/05/2010 against 04 accused persons. Supplementary Charge sheet filed on 01/12/2010 against 02 accused persons. <b>The case is under further investi- gation and Trial is in progress</b>

1	2	3	4	5	6	7
8.	Goa	RC-08/2009/NIA/DLI D/R 11/12/09	Bomb Blast at Verna, Goa	FIR No. 114/2009 dated 17/10/2009 of Verna PS, Goa	6	The case has been charge sheeted on 17/05/2010 against 04 accused persons. Supplementary Charge sheet filed on 01/12/2010 against 02 accused persons. <b>The case is under further investigation and Trial is in progress. (Case 07 and 08/2009 clubbed together)</b>
9.	New Delhi	RC-01/2010/NIA/DLI D/R 13/01/2010	NSCN Case against Anthony Shimray	N/A	1	Chargesheet has been filled on 26/ 03/2011 against 04 accused persons.  <b>The case is under further investigation and Trial is in progress.</b>
10.	Kerala	RC-02/2010/NIADLI D/R 21/01/2010	Activities of LeT in Kerala	FIR No. 356/2008 Edakkad PS, Kannur, Kerala dated 18/10/2008	18	Trial ended in conviction of 13 accused persons

11. Kerala	RC-03/2010/NIA/DLI D/R 21/01/2010	Secret meeting of SIM	FIR No. 159/2006, Binanipuram PS, Ernakulam Rural Kerala dated 15/08/2006	18	Chargesheet filed on 31/12/2010 against 17 accused persons. <b>The trial is in progress.</b>
12. Kerala	RC-04/2010/NIA/DLI D/R 21/01/2010	SIMI terror training camp	FIR No. 257/2008, Mundakkayam PS- Kottayam Distt, Kerala dated 19/06/2008	34	Chargesheet filed on 13/01/2011 against 30 accused. Supplementary charge sheet filed against 05 accused on 31/07/2013 <b>The case is under further investigation.</b>
13. Kerala	RC-05/2010/NIA/DLI D/R 22/01/2010	Kalamassery Bus Burning Case	FIR No. 469/2005, Kalamessery PS, Kochi City, Kerala dated 09/09/2005	12	Chargesheet filed on 17/12/2010 against 13 accused persons. <b>The trial is in progress.</b>
14. West Bengal	RC-06/2010/NIA/DLI D/R 24/01/2010	KYKL Organisation Silliguri Case	FIR No. 51/2010, Matigara PS, Darjeeling (W.B) dated 15/03/2010	8	The case has been chargesheeted on 08/09/2010 against 07 accused persons. Supplementary Charge sheet filed on 04/08/201 1 against 04 accused persons. <b>The trial yet to be scheduled.</b>

Written Answers to

[18 DEC., 2013]

Unstarred Questions 201

1	2	3	4	5	6	7
15. Gujarat	RC-07/2010/NIA/DLI D/R 29/06/2010	Modasa Town Blast Case, Gujarat	FIR No. 98/2008 Modasa PS, Sabarkantha Gujarat dated 30/09/2008	-	<b>The case is under investigation.</b>	
16. Andhra Pradesh	RC-08/2010/NIA/DLI D/R 22/07/2010	Hyderabad Case (Possession of Arms and explosive Materials by the LeT operative)	FIR No. 49/2010 Bhavaninagar PS, Hyderabad (A.P.) dated 03/05/2010	1	The case has been chargesheeted on 29/10/2010 against 02 accused persons. <b>The case is under further investigation.</b>	
17. Haryana	RC-09/2010/NIA/DLI D/R 29/07/2010	Samjhauta Express Explosions Case	FIR No. 28 dated 19/02/2007 Railway PS, Karnal, Haryana	4	In this case has been chargesheet filed against 05 accused persons on 20/06/11. First Supplementary charge sheet against 2 accused filed on 09/08/2012. Second Supplementary charge sheet against 01 accused filed on 12/06/ 2013. <b>The case is under further investigation.</b>	



18. Manipur	RC-10/2010/NIA/DLI D/R 17/09/2010	Anti-national activities of UNLF of Manipur	FIR No. 159/2010 Noonmati PS Guwahati dated 01/05/2010	19	Chargesheet filed on 14/02/2010 against 19 accused persons. Supplementary charge sheet filed against 06 accused on 06/03/2012. <b>The trial is in progress</b>
19. West Bengal	RC-II/2010/NIA/DLI D/R.30/11/2010	Activities of IM	FIR No. 92/1010 dated 26/02/2010 of Bhawanipore PS, Kolkata (W.B.)	-	<b>The case is under investigation.</b>
20. Kerala	RC-01/2011/NIA/DLI D/R 06/04/2011	Hand chopping case of Prof. T.J. Joseph at Muvattupuzha, Kerala	FIR No. 704/2010 dated 04/07/2010 of muvattupuzha PS, Disstt- Ernakulam, Kerala	36	Supplementary charge sheet filed on 18/01/2013 against 09 accused. Second Supplementary charge sheet filed on 12/04/2013 against 01 accused. <b>The case is under investigation.</b>
21. Andhra Pradesh	RC-02/2011/NIA/DLI D/R 06/04/2011	Bomb Blast case at Mecca Mosque, Hyderabad	FIR No. 100/2007 dated 18/05/2007 and 107/2007 dated 23/05/	6	Supplementary charge sheet “filed on 16/05/2011 against 01 accused. Second Supplementary charge

Written Answers to

[18 DEC., 2013]

Unstarred Questions 203

1	2	3	4	5	6	7
				2007 Hussaini Alam Charminar Hyderabad (AP), (CBI case No. RC-5(S)/2007/CBI/SCR-III/ND dated 09/06/2007 and RC-6(S)/2007/CBI/SCR-III/ND dated 06/10/2007)		sheet filed on 18/07/2012 against 02 accused. <b>The case is under further investigation</b>
22. Maharashtra	RC-03/2011/NIA/DLI D/R 06/04/2011	Malegaon Bomb blast case-1		FIR No. 95/2006 and 96/2006 dated 08/09/2006 PS-Azad Nagar, Malegaon and PS Malegaon City, Maharashtra FIR No. 3088/2006 dated 13/09/2006, (ATS, Mumbai case No. 07/2006 and CBI case	13	Supplementary charge sheet filed on 22/05/2013 against 04 accused. <b>The case is under further investigation</b>

			No.RC-BS-/2007/S/ 0001/SBI/STF/Mum dated 13/07/2007)		
23. Rajasthan	RC-04/2011/NIA/DLI D/R 06/04/2011	Ajmer Sharif Bomb blast case	FIR No. 85/2007 dated 11/10/2007 Dargah Sharif Police Station, Ajmer (Raj)	10	Supplementary charge sheet has been filed on 28/04/2011 against 02 accused and on 18/07/2011 against 08 accused persons. <b>The case is under further investigation.</b>
24. Maharashtra	RC-05/2011/NIA/DLI D/R 13/04/2011	Malegaon Bomb Blast Case-II	FIR No. 130/2008 dated 30/09/2008, PS- Azad Nagar, Malegaon (Case No. 18/2008, ATS, Mumbai)	14	<b>The case is under investigation.</b>
25. New Delhi	RC-06/2011/NIA/DLI D/R 25/04/2011	Terror Funding case Lodhi Colony PS, New Delhi case	FIR No. 04/2011 dated 16/01/2011 Delhi Police Special Cell PS, Lodhi Colony. New Delhi.	4	Chargesheet filed on 20/07/2011 against 04 accused. Supplementary charge sheet has been filed on 22/ 12/2011 against 02 accused persons. <b>The case is under further investigation.</b>

1	2	3	4	5	6	7
26.	J and K	RC-07/2011/NIA/DLI D/R 19/05/2011	Terror Funding case (FICN) of Janipur Jammu (J and K Militant group, Hizbul Muzahedeen)	FIR No. 07/2011 dated 11/01/2011 Janipura Police Station, Jammu (J and K)	7	Chargesheet filed on 16/07/2011 against 04 accused. Supplementary charge sheet filed against 01 accused on 20/01/2012 and Second Supplementary charge sheet filed against 03 accused on 10/04/2013 <b>The case is under further investigation.</b>
27.	Madhya Pradesh	RC-08/2011/NIA/DLI D/R 25/06/2011	Sunil Joshi Murder Case	FIR No. 661/2007 dated 29/12/2007 PS-Industrial Area, Dewas (MP)	9	<b>The case is under investigation.</b>
28.	New Delhi	RC-09/2011/NIA/DLI D/R 07/09/2011	Bomb Blast at Delhi High Court between Gate No. 4 and 5 on 07-09-2011.	FIR No. 49/2011 dated 07/09/2011, Special Cell Delhi Police	3	Charge sheet against 06 accused persons filed on 13/03/2012 and on 15/03/2012 filed charge sheet at Juvenile Justice Board-01, Delhi against one accused Supplementary charge sheet filed

						against 01 accused on 27/08/2013 The case is under further investigation
29	New Delhi	RC-10/2011/NIA/DLI D/R 30/09/2011	Bomb Blast near Delhi High Court on 25-05-2011	FIR No. 35/2011 dated 25/05/201 PS Speciall Cell, Delhi Police	1	<b>The case is under investigation</b>
30.	J and K	RC-11/2011/NIA/DLI D/R 25/10/2011	Terror Funding (Delhi and J and K)	N/A	1	Chargesheet filed on 30/11/2013 against 10 accused. <b>The case is under further investigation</b>
31.	J and K	RC-12/2011/NIA/DLI D/R 14/11/2011	Terror Funding (Delhi and J and K)	N/A	3	<b>Final Report u/s 173 Cr.P.C (Closure Report) is filed in the court of Special Judge, NIA, New Delhi on 30/03/2013</b>
32.	West Bengal	RC-01/2012/NIA/DLI D/R 12/04/2012	Activates of CPI (Maoist)	FIR No. 138 dated 01/03/2012 of PS- Joransanko, PC Sarkar Street, Kolkata	9	Charge sheet against 5 accused filed on 23/08/20 12.Supplementary charge sheet filed against 04 accused on 29/12/2012 <b>The case is under further investigation.</b>

Written Answers to

[18 DEC., 2013]

Unstarred Questions 207

1	2	3	4	5	6	7
33. Odisha	RC-02/2012/NIA/DLI D/R 08/06/2012	Death of BSF Officer in Blast Triggered by Maoists in Odisha	FIR No. 07/2012 dated 10/02/2012 of PS-Chitrakonda, Distt-Malkangir, Odisha			<b>The case is under investigation..</b>
34. Odisha	RC-03/2012/NIA/DLI D/R 08/06/2012	Recovery of Communication Sets and war like stores from Maoist	FIR No. 50/2011 dated 23/12/2011 PS-Machkund, Koraput, Odisha			<b>The case is under investigation</b>
35. Maharashtra	RC-04/2012/NIA/DLI D/R 08/06/2012	Activities of Lashkar-E-Taiba (LeT)	N/A	1	Charge sheet against 01 accused filed on 04/04/2013 <b>The case is under further investigation.</b>	
36. Punjab	RC-05/2012/NIA/DLI D/R 28/08/2012	Activities of Babbar Khalsa international (BKI)	N/A	-	<b>The case is under investigation.</b>	
37. New Delhi	RC-06/2012/NIA/DLI D/R 10/09/2012	Activities of Indian Mujahideen	N/A	6	Charge sheet against accused filed on 17/07/2013 against 05 accused	

					persons. <b>The case is under further investigation</b>
38. Punjab	RC-07/2012/NIA/DLI D/R 27/09/2012	FICN case at Punjab	State Spl.Ops Cell, Amritsar(Pb) FIR No. 14/2012 dated 02/07/2012	6	Charge sheet against 03 accused filed on 28/12/2012 <b>The case is under further investigation.</b>
39. Jharkhand	RC-08/2012/NIA/DLI D/R 17/12/2012	Activates of CPI (Maoist) in Jharkhand	PS-Chauparan, Hazaribagh (JK) FIR No. 187/2012 dated 29/08/2012	6	<b>The case is under investigation.</b>
40. Bihar	RC-01/2013/NIA/DLI D/R 19/03/2013	Activities CPI (Maoists) in Aurangabad	FIR No. 115/2012 dated 26/03/2012 PS Aurangabad Town PS, Aurangabad (Bihar)	3	<b>The case is under investigation.</b>
41. New Delhi	RC-02/2013/NIA/DLI D/R 23/03/2013	Illegal import of Night Vision Devices	N/A	-	<b>The case is under investigation.</b>
42. New Delhi	RC-03/2013/NIA/DLI D/R 29/03/2013	Arrest of one Sayyed Liyaqat	FIR No. 14/2013 dated 19/03/2013 of	1	<b>The case is under investigation.</b>

1	2	3	4	5	6	7
			Shah @ Liyaat Bukhari by the Special Cell, New Delhi	PS-Special Cell, Delhi Police, Lodhi Colony, New Delhi		
43. Kerala	RC-04/2013/NIA/DLI D/R 04/04/2013	Murder of two fishermen's by two Italian Marines	FIR No. 02/2012 dated 15/02/2012 of Coastal Police Station Neendakara, Kollam Distt, Kerala	2	<b>The case is under investigation.</b>	
44. West Bengal	RC-05/2013/NIA/DLI D/R 10/04/2013	Seizure of Cylindrical shaped metallic devise and hexagonal shaped metallic from the banned organization of CPI (Maoist) cadres from West Bengal	FIR No. 187/2012 dated 26/07/2012 of PS Watgunge, W.B	2	<b>The case is under investigation.</b>	



45. Chhattisgarh	RC-06/2013/NIA/DLI D/R 27/05/2013	CPI (Maoist) attack on the convoy of the Congress workers and leaders	FIR No. 25/2013 dated 25/05/2013 of Darbha PS	<b>The case is under investigation.</b>
46. Bihar	RC-07/2013/NIA/DLI D/R 27/05/2013	Bomb blasts at Mahabodhi temple complex, near Main Temple, District Gaya, Bihar	FIR No. 162/2013 dated 07/07/2013 Bodh Gaya PS	<b>The case is under investigation.</b>
47. Bihar	RC-08/2013/NIA/DLI D/R 27/05/2013	Bomb blasts at Mahabodhi temple complex, near Main Temple, District- Gaya, Bihar	FIR No. 163/2013 dated 07/07/2013 Bodh Gaya PS	- <b>The case is under investigation.</b>
48. Bihar	RC-09/2013/NIA/DLI D/R 27/05/2013	Bomb blasts at Mahabodhi temple complex, near Main Temple, District- Gaya, Bihar	FIR No. 164/2013 dated 07/07/2013 Bodh Gaya PS	<b>The case is under investigation.</b>

1	2	3	4	5	6	7
49. Bihar	RC-10/2013/NIA/DLI D/R 01/11/2013	Bomb Blast at platform number 10 of Railway Station, Patna Junction, Bihar (State FIR No. 362/2013 of GRP Patna Junction	FIR No. 451/2013 dated 27/10/2013 Gandhi Maidan Police Station, Bihar	-	<b>The case is under investigation.</b>	
50. Bihar	RC-II/2013/NIA/DLI D/R 01/11/2013	Bomb Blast at Gandhi Maidan, Patna , Bihar (State FIR No. 451/2013 of Gandhi Maidan, Patna)	FIR No. 361/2013 dated 27/10/2013 Patna Rail Way Station Police Station, Bihar	-	<b>The case is under investigation.</b>	
51. Kerala	RC-01/2011/NIA/HYD D/R 02/12/2011	FICN Case of Kerala	FIR No. 711/2011 dated 18/09/2011 Thaliparamba PS-	8	Charge sheet against 04 accused persons filed on 30/04/2013 <b>The case is under further investigation.</b>	

			Kannur Distt, Kerala		
52. Andhra Pradesh	RC-01/2012/NIA/HYD D/R 03/01/2012	FICN Case of Malda	N/A	-	Charge sheet filed against 13 accused persons on 30/06/2012. First Supplementary Charge sheet filed against 05 accused persons on 31/08/2012, Second Supplementary Charge sheet filed against 04 accused persons filed on 07/11/2012 and Third Supplementary Charge sheet against 03 accused persons on 09/04/2013.  The case is under further investigation
53. Andhra Pradesh	RC-02/2012/NIA/HYD D/R 28/01/2012	FICN Case of Kozhikode Airport	FIR No. 103/2009 dated 30/01/2009 Kondotty PS, Distt- Malappuram, Kerala (CBCID case No. 22/CR/S-III/2009)	4	Charge sheet filed against 07 accused persons on 03/05/2013. The case is under further investigation

*Written Answers to*

[18 DEC, 2013]

*Unstarred Questions* 213

1	2	3	4	5	6	7
54.	Andhra Pradesh	RC-03/2012/NIA/HYD D/R 28/01/2012	FICN Case of Cochin Airport	FIR No. 655/2010 dated 14/07/2010 PS Nedumbassery, Ernakulam, Kerala (CBCID case No. 447/CR/OCW-II/EKM/IO)		<b>The case is under investigation.</b>
55.	Karnataka	RC-04/2012/NIA/HYD D/R 19/11/2012	Activities of Lashkar-E-Taiba (LeT)	FIR No. 0384/2012 dated 29/08/2012 PS- Basaveshwarangar, Bangalore City, Karnataka	6	Charge sheet filed against 12 accused persons on 20/02/2013. Supplementary Charge sheet filed against 01 accused persons on 02/ 05/2013. <b>The case is under further investigation</b>
56.	Andhra Pradesh	RC-01/2013/NIA/HYD D/R 14/03/2013	Bomb blast at Hyderabad (FIR No. 53/2013 of Malakpet PS)	FIR No. 56/2013 dated 21/02/2013 of PS-Malakpet, Hyderabad	8	<b>The case is under investigation</b>

57. Andhra Pradesh	RC-02/2013/NIA/HYD D/R 14/03/2013	Bomb blast at Cyberabad (FIR No. 146/2013 of Saroornagar PS)	FIR No. 146/2013 dated 21/02/2013 of PS- Saroornagar, Cyberabad	4	<b>The case is under investigation.</b>
58. Tamil Nadu	RC-03/2013/NIA/HYD D/R 01/05/2013	Transmitting Videos, Sketches and photographs of Army Establishments	FIR No.01/2012 dated 17/09/2012 of Trichy Q Branch, T. Nadu	3	<b>The case is under investigation.</b>
59. Kerala	RC-04/2013/NIA/HYD D/R 16/05/2013	Activities of CPI (Maoist) in Kerala State	FIR No. 1622/2012 dated 29/12/2012 of Mavelikkara PS, Kerala	5	<b>The case is under investigation.</b>
60. Assam	RC-01/2011/NIA/GUW D/R 11/07/2011	Activities of the People's Liberation Army (PLA)	N/A	3	Charge sheet against 03 accused persons filed on 21/05/2012. Supplementary charge sheet filed against 03 accused on 16/11/2012 <b>The case is under further investigation</b>

Written Answers to

[18 DEC., 2013]

Unstarred Questions 215

1	2	3	4	5	6	7
61. Manipur	RC-02/2011/NIA/GUW D/R 18/07/2011	Ambush on the convoy of Sri.W. Keishing, MLA, Phungyar, Ukhrul District Manipur	FIR No. 6(4)/2011 dated 15/04/2011 Litan PS, Manipur	6	<b>The case is under investigation</b>	
62. Assam	RC-03/2011/NIA/GUW D/R 24/11/2011	Activities of KCP (MC)	FIR No. 214/2011 dated 27/06/2011 PS-Bashishtha, Guwahati	25	Charge sheet against 03 accused persons filed on 07/12/2012 at Hon'ble NIA Special Court Guwahati <b>The case is under further investigation</b>	
63. Manipur	RC-01/2012/NIA/GUW D/R 16/04/2012	Murder of Manipuri couple in Ukhrul, Manipur	FIR No. 3(7)/2011 dated 24/07/2011 Phungyar PS, Distt- Ukhrul, Manipur	11	<b>The case is under investigation.</b>	
64. Manipur	RC-02/2012/NIA/GUW D/R 25/06/2012	Activities of PREPAK-UPPK nexus with other	FIR No. 27(1)/2012, dated 10/01/2012 PS-Imphal, Imphal	2	Final Report u/s 173 Cr.P.C (Closure Report) is filed in the court of Special Judge, NIA, Manipur on	

	Militant Groups	Distt, Manipur			22/11/2013	
65. Manipur	RC-03/2012/NIA/GUW D/R 25/06/2012	Activities of RPF/PLA	FIR No. 406(9)/2010 dated 25/09/2010 Imphal PS, Distt- Imphal, Manipur	15	<b>The case is under investigation.</b>	
66. Manipur	RC-04/2012/NIA/GUW D/R 07/12/2012	Raising funds by PREPAK-UPPK through extortion and other illegal acts for terrorist activities	N/A	2	<b>The case is under investigation.</b>	
67. Nagaland	RC-01/2013/NIA/GUW D/R 08/02/2013	Involvement of Nagaland Police Personnel in Siphoning off Arms to NSCN (IM) Cadre	FIR No. 40/2012 dated 21/04/2012 of PS- Diphupar, Dimapur, Nagaland	2	<b>The case is under investigation.</b>	
68. Mizoram	RC-02/2013/NIA/GIUW D/R 05/06/2013	Recovery of sophisticated weapons from Aizawal, Mizoram	FIR NO.07/2013 dated 07/03/2013 of Sairang PS, Aizawal, Mizoram	2	<b>The case is under investigation.</b>	

1	2	3	4	5	6	7
69. Nagaland	RC-03/2013/NIA/GUW Dated/	Zunheboto PS Crime No. 28/2012 (Misappropriation of Government Arms and Ammunition is belonging to Zunheboto DBF	FIR No. 28/2012 of Zunheboto PS, Nagaland	6	<b>The case is under investigation.</b>	
70. Kerala	RC-01/2013/NIA/KOC D/R 09/07/2013	FICN Case of, Kerala (FIR No. 599/2012 of Chandera PS)	FIR No. 599/2012 dated 15/08/2012, Chandera Police Station, Kasaragod	8	<b>The case is under investigation.</b>	
71. Kerala	RC-02/2013/NIA/KOC D/R 09/07/2013	FICN Case of, Kerala ( FIR No. 777/2012 of Hosdurg PS )	FIR No. 777/2012 dated 17/08/2012 Hosdurg Police Station, Kasaragod	8	<b>The case is under investigation.</b>	
72. Kerala	RC-03/2013/NIA/KOC D/R 09/07/2013	FICN Case of, Kerala (FIR No.	FIR No. 600/2012 dated 18/08/2012	8	<b>The case is under investigation.</b>	



		600/2012 of Chandera PS)	Chandera Police Station, Kasaragod		
73. Kerala	RC-04/2013/NIA/KOC D/R 09/07/2013	FICN Case of, Kerala (FIR No. 597/2012 of Chandera PS)	FIR No. 597/2012 dated 17/08/2012 Chandera Police Station, Kasaragod	8	<b>The case is under investigation.</b>
74. Kerala	RC-05/2013/NIA/KOC D/R 07/08/2013	Activities of PFI/ SDPI	FIR No. 276/2012 dated 24/04/2013 Mayyil Police Station	24	Charge sheeted against 21 accused persons on /10/2013 <b>Further investigation is in progress</b>
75. Kerala	RC-06/2013/NIA/KOC D/R 12/11/2013	FICN Case of Manjeri, Kasaragod, Kerala (FIR No. 1288/2012 of Manjeri PS)	FIR No. 1288/2012 dated 17/09/2012 Manjeri Police Station, Malappuram	6	<b>The case is under investigation.</b>
76. Maharashtra	RC-01/2013/NIA/MUM D/R 24/06/2013	Activities of LeT in Nanded (Maharashtra), Hyderabad (Andhra Pradesh) and Bangalore (Karnataka)	FIR No. 10/2012 dated 31/08/2012 of ATS PS , Mumabi	5	<b>The case is under investigation.</b>

Written Answers to

[18 DEC., 2013]

Unstarred Questions 219